

could safely be brought under cultivation, will the Railways consider this matter?

SHRI S. V. RAMASWAMY: There are lands and we lease those properties through the State Governments. The State Governments take charge of them and through their Forest and Revenue Departments they lease the lands.

•48. [The questioner (Shri Sitaram Jaipuria) was absent. For answer, vide r.ols. 156-57 infra.]

FAULTY WEIGHTS SUPPLIED TO LUCKNOW G.P.O.

•49. SHRI P. C. MITRA: Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether it is a fact that on being challenged by an official of a commercial firm, a 100 gram weight with a Parcel Counter Clerk of the Lucknow G.P.O. was checked and was found to weight 90 grams only and consequently all the weights were withdrawn by an order of the Post Master of the G.P.O.;

(b) whether it is a fact that weights are supplied to all post offices in the country from one Central organisation; and

(c) whether the firm that supplied such 'faulty' weights has been found out and whether any action has been taken against it?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes, Sir. Only one weight was found defective which was withdrawn from use immediately.

(b) Yes, through the agency of Directorate General of Supplies and Disposals.

(c) The defect was noticed only on 14th April 1964, further action to check the weight supplied by this firm to other offices is under way preliminary to taking up the matter with the D.G. S. & D.

SHRI P. C. MITRA: May I know, Sir, since how long this firm was supplying weights?

SHRI B. BHAGAVATI: This particular supply was made in 1960. I cannot say on what other occasions and places they have made supplies.

SHRI P. C. MITRA: May I know whether other weights, such as 500 grams or one kilo weights, were also found defective?

SHRI B. BHAGAVATI: No. Only one 100 gram weight was found defective.

MR. CHAIRMAN: The other weights were all right.

श्री विमल कुमार मन्नालालजी चौरडिया :

क्या श्रीमान् यह बतलायेंगे कि यह दो तीन सालों तक इस तरह की गड़बड़ चलती रही, तो इसके बारे में किन-किन अधिकारियों के खिलाफ क्या-क्या कार्यवाही की गई या जिसने सप्लाई किया उसके बारे में विशेष क्या कार्यवाही की गई ?

SHRI B. BHAGAVATI: The defect was found out only recently on 14th April 1964 and since then an enquiry is being made. We have to take this matter up with the Director-General of Supplies and Disposals since we get all the supplies through him.

RISE IN PAY SCALES OF S.Ms, AND A.S.Ms.

♦50. SHRI A. B. VAJPAYEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board have taken any decision on the question of improving the scales of pay of Assistant Station Masters and Station Masters due to their increased responsibilities consequent upon the increase in the tempo of traffic movement on Railways; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI S. V.
RAMASWAMY): (a) Yes, Sir.

(b) A copy of the orders issued on the
subject is placed on the Table of the House.

Copy of letter No. PC-60/PS-5/TC-3, dated 9-
4-1964, issued by the Ministry of
Railways (Railway Board), New; Delhi.

SUB.—Authorized scales of pay of
A.S.Ms, and S.Ms.

The Board have had under consideration the
question of improving the scales of pay of
A.S.Ms, and S.Ms. due to their increased
responsibilities consequent upon the increase
in the tempo of traffic movements on Rail-
ways and have now decided that the two
scales Rs. 130—225 and 150—240 may be
merged into one scale Rs. 130—4—170—
5—205—EB—7—240 and the A.S.Ms,
started at the minimum of, Rs. 150 in this
revised scale. They have also decided to
eliminate the scale Rs. 150—240 as an
independent scale and consequently the lowest
scale for S.Ms, will be Rs. 205—7—240—
8—280 instead of the existing scale of Rs.
150—240. These changes will have effect
from 1st April, 1964.

2. Consequent upon the above changes, the
Board have decided that the distribution of
posts based on Justice Sankar Saran's Award
may also be revised w.e.f. 1st April 1964 as
under:

Existing		Revised	
Scale	Per- centage	Scale	Per- centage
1	2	3	4
Rs.		Rs.	
(a) Assistant Station Masters			
130—225	75	130—4—170—5— 205—EB—7—240 (with minimum start of Rs. 150/-)	75
150—240	20	205—7—240—8— 280 No change.	23
5—280	3		
50—280 and above	2		

1	2	3	4
(b) Station Masters			
150—240	75	205—7—240—8— 280	88
205—280	13		
250—380 and above	12	No change	

3. As regards fixation of pay, the pay of
A.S.Ms, in the existing scale Rs. 130—225
may be fixed in the revised scale Rs. 130—
240 at the stage next above their present pay,
subject to a minimum of Rs. 150. The pay of
A.S.Ms, and S.Ms, in the existing scale Rs.
150—240. may be fixed in the scale Rs.
205—280 under Rule 2018-B(FR 22-O-RII.

4. The Board desire that the cadres of
AS.Ms. and S.Ms, should be adjusted
accordingly and arrangements should be made
for the payment of arrears on account of
fixation of pay etc. to the staff concerned
before 30th June 1964.

5. This has the approval of the
President

Please acknowledge receipt.

SHRI A. B. VAJPAYEE: According to the
order issued by the Railway Board, the two
scales of Rs. 130—225 and Rs. 150—240
have been merged into one scale, giving a
start of Rs. 150 to newcomers, but the
newcomers who will get Rs. 150 as pay will
continue to remain in the grade of Rs. 130 —
225. May I know why this anomaly is being
allowed to continue?

SHRI S. V. RAMASWAMY: I do not think
there is any anomaly because, the order says
that the two scales have been merged and the
A.S.Ms, started at the minimum of Rs. 150 in
the revised scale. They have also decided to
eliminate the scale Rs. 150—240 as an
independent scale and consequently the lowest
scale for S.Ms. will be Rs. 205—7—240—8—
280 instead of the existing scale of Rs. 150—
240. These changes will have effect from 1st
April 1964. Now, I do not think there is any
anomaly because the, will get the
increased

scale. The position is this. This revision will give a benefit of Rs. 6'4 per mensem on an average to each employee in the scale Rs. 160—225 and why say that there will be no benefit to them?

SHRI A. B. VAJPAYEE: No. They will be benefited. They will get Rs. 150 per month, but they will be in the grade of Rs. 130—225. How can the hon. Minister explain the position?

SHRI S. V. RAMASWAMY: I will examine the position.

SHRI A. B. VAJPAYEE: Is it not a fact that the decision taken by the Railway Board will only affect the new incumbents and that those who are already in service, whether, they are S.Ms, or A.S.Ms., will not be benefited by the new order?

SHRI S. V. RAMASWAMY: I think old entrants are also likely to be benefited according to the note placed before me.

SHRI A. B. VAJPAYEE: How?

SHRI S. V. RAMASWAMY: The benefit will be to the extent of Rs. 6 4 per month on an average to each employee in the scale of Rs. 130—225 when the pay is fixed in the scale of Rs. 130—240 with a minimum start of Rs. 150 and Rs. 13.1 per month on an average to each employee in the scale of Rs. 150—240 with effect from 1st April 1964 following the merger of the two scales of pay.

SHRI H. C. DASAPPA: May I add for the information of the House and the hon. Member that 15,590 AS.Ms. will get the benefit, as my colleague has said, of Rs. 6.4 per month and as many as 5,223 on the staff of S.Ms, ■will get a benefit of Rs. 13-10.

SHRI A. B. VAJPAYEE: May I know what will happen to those A.S.Ms. who are getting more than Rs. 150 and about those S.Ms. who are getting more than Rs. 205 how will they be benefited?

SHRI H. C. DASAPPA: That is exactly what I said. Over 15,000 AS.Ms and 5,000 odd S.Ms, will get the benefit and I am sure they are not new entrants. They are old entrants.

SHRI A. B. VAJPAYEE: May I know why the Railway Board have not decided to take into consideration weightage for service als'o while giving the benefits?

SHRI S. V. RAMASWAMY: It is really a different issue. The question was one of upgrading the scales of pay. That we have done.

SHRI A. B. VAJPAYEE: That has not been done.

SHRI A. D. MANI: The point that I would like to put to the hon. Minister is this. New entrants get the benefit of the scale, but as far as the old S.Ms, and A.S.Ms. are concerned, they do not get that benefit to which they are entitled on account of their seniority in service. I should like to ask the Minister whether he is going to give consideration to weightage for seniority of service in the case of S.Ms, and A.S.Ms.

SHRI S. V. RAMASWAMY: The scale is prescribed and the scale will operate according to the basis of seniority.

SHRI P. K. KUMARAN: May I ask a specific question? Suppose an Assistant Station Master has got five years of service. He is getting Rs. 146 today. Where will his pay be fixed in the new scale? Will he get weightage for his service or will he get the fixed Rs. 150 along with a new recruit today? That is the question. Will he get the benefit of his past years of service while he is being fixed in the new scale? Have you got any idea about it?

SHRI S. V. RAMASWAMY: The question has to be examined.

SHRI FARIDUL HAQ ANSARI: What is the answer? I could not catch him.